

Central Administrative Tribunal Jammu Bench, Jammu



T.A. No.550/2021
(S.W.P. No.2824/2010)

Wednesday, this the 19th day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Tarun Shridhar, Member (A)**

Nasir Choudhary (Age 22 years)
s/o Shri Abdul Rashid Choudhary
r/o Roop Nagar, Sector 7,
Gujjar Mohalla, Tehsil and District Jammu

..Applicant
(Mr. Mohammad Arif, Advocate)

VERSUS

1. Union of India through Director General Posts,
Department of Posts,
Govt. of India, Dak Bhawan,
Sansad Marg, New Delhi
2. Chief Postmaster General, J & K Jammu
3. Asstt. Postmaster General
Staff Recruitment, J & K Circle, Jammu
4. Sr. Superintendent of Post Offices,
Srinagar Division, Camp Jammu
5. Tariq Hussain s/o Liaqat Ali,
r/o Qadirpora, Gujar Mohalla
Paloura, Jammu

..Respondents
(Mr. Raghu Mehta, Senior CGSC)

ORDER (ORAL)**Mr. Justice L. Narasimha Reddy:**

Mr. Mohammad Arif, learned counsel for applicant submits that he has no instructions from his client. Even otherwise also, the selection took place more than a decade ago.

2. We, therefore, dismiss the T.A. as infructuous. There shall be no order as to costs.

(Tarun Shridhar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 19, 2021
/sunil/jyoti/sd/